

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 15/GT/2018

Date: 30.5.2018

To,

General Manager (Commercial)
North Eastern Electric Power Corporation Ltd.
Brookland Compound, Lower New Colony,
Shillong - 793003

Sir,

Subject: Petition for determination of tariff of Tuirial Hydro Electric Power Plant (60 MW) for the period from COD to 31.3.2019

Ref.: ROP of the hearing dated 22.5.2018

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, latest by 20.6.2018, with copy to the respondents:

- (i) All revised forms based on actual COD;
- (ii) Liability Flow Statement as on each OD and 31st March and their reconciliation with the balance sheet duly certified by Auditor;
- (iii) Adjustment of infirm power with capital cost and reconciliation thereof with balance sheet duly certified by Auditor;
- (iv) Details of initial spares included in capital cost;
- (v) Editable soft copy of all the forms with calculation of IDC with complete details of each drawl, rate of interest and repayment;
- (vi) Documents in support of rate of interest used in the calculation of IDC and Interest on Loan from first drawl till 31.3.2014;
- (vii) Details of Liquidated Damages recovered/ recoverable from the contractor, if any;
- (viii) Details of insurance claims, if any;
- (ix) Auditor certificate in respect of Capital cost, IDC, FC and FERV;
- (x) Audited Financial Statement from the date of first infusion of funds till 2013-14.

2. The above information shall be filed within the due date mentioned above. No request for further extension of time shall be entertained for any reason whatsoever.

-Sd/-
B. Sreekumar
Deputy Chief (Law)